CORRIGENDUM - PUBLIC ANNOUNCEMENT

FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF FINANCIAL EYES (INDIA) LIMITED

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This Announcement is with reference to the public announcement ("PA") issued on 3rd Feb 2006 by Allianz Securities Limited (**"The Manager to the Offer"**), for and on behalf of Ms. Abhilasha Agarwal (**"Acquirer"**) pursuant to Regulations 10 and 12 and other applicable provisions and as required by Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997[SEBI (SAST) Regulations, 1997] and subsequent amendments thereto (The Takeover Regulations). The terms used but not defined in this announcement shall have the same meanings assigned to them in the PA.

The shareholders of Financial Eyes (India) Limited are requested to note the revised activity schedule as follows:-

ACTIVITY	ORIGINAL SCHEDULE	REVISED SCHEDULE
Public Announcement (PA) Date	February 3, 2006, Friday	February 3, 2006, Friday
Specified Date (for the purpose of determining the names of shareholders to whom the letter of offer would be sent)	February 10, 2006, Friday	February 10, 2006, Friday
Last date for a competitive bid	February 24, 2006, Friday	February 24, 2006, Friday
Date by which Letter of Offer will be dispatched to the shareholders	March 15, 2006, Wednesday	May 13, 2006, Saturday
Offer opening Date	March 22, 2006, Wednesday	May 18, 2006,Thursday
Last Date for revising the Offer price/number of shares	March 30, 2006, Thursday	May 26, 2006, Friday
Last date for withdrawal by shareholders	April 4, 2006, Tuesday	May 31, 2006,Wednesday
Offer closing Date	April 10, 2006, Monday	June 6, 2006,Tuesday
Date by which acceptance/ rejection would be intimated and the corresponding payment for the acquired shares and/or the share certificate for the rejected shares will be dispatched.	April 24, 2006, Monday	June 19, 2006, Monday

In view of the revised schedule, the deposit booked as escrow account for more than 100% total monetary value of offer has further been renewed with lien and authority in favour of Manager to the Offer.

All other information, terms and conditions contained in the PA remain unchanged. This Announcement should be read in conjunction to the PA. The Acquirer accept full responsibility for the information contained in this announcement and also accept responsibility for the obligations of the Acquirer laid down under the Regulations. This announcement is expected to be available on the SEBI website **www.sebi.gov.in**

ALLIANZ

Issued by Manager to the Offer

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Date:12th May 2006 Place: New Delhi